

Name of the Corporate debtor: Pioneer Gas Power Limited

Date of commencement of liquidation: 11 november 2025

List of stakeholders as on: 31 March 2026

Annexure 1

List of secured financial creditors

Sr. Nos	Name of creditor	Date of receipt	Amount claimed	Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total					
1	IFCI Limited	10-12-2025	15,16,60,37,036	14,96,63,76,876	Financial Creditor	14,96,63,76,876	29.42%	-		19,96,60,160	-	Compounded penal interest component rejected.
2	Central Bank of India	15-11-2025	6,03,53,54,620	5,24,92,63,126	Financial Creditor	7,08,81,94,038	10.32%			78,60,91,494	-	Amount as per revised calculation received accepted & compounded penal interest component rejected
3	State Bank of India	09-12-2025	4,64,99,96,298	4,63,13,83,447	Financial Creditor	4,86,88,03,313	9.11%			1,86,12,851	-	Amount as per revised calculation received accepted & CIRP Cost contribution excess claimed rejected.
4	Punjab & Sind Bank	10-12-2025	3,14,50,65,630	3,14,39,97,049	Financial Creditor	3,14,39,97,049	6.18%			10,68,581	-	CIRP Cost contribution excess claimed rejected.
5	Punjab National Bank	11-12-2025	5,57,65,68,765	5,57,65,68,765	Financial Creditor	5,57,65,68,765	10.96%			-	-	
6	Karur Vysya Bank	08-12-2025	2,86,81,33,263	2,86,81,33,263	Financial Creditor	2,86,81,33,263	5.64%			-	-	
7	Bank of Baroda	05-12-2025	3,56,12,81,923	3,56,10,66,018	Financial Creditor	3,56,10,66,018	7.00%			2,15,905	-	CIRP Cost contribution excess claimed rejected.
8	Export-Import Bank of India	10-12-2025	5,10,67,04,109	5,10,67,04,109	Financial Creditor	25,97,06,469	10.04%			-	-	
9	Indian Overseas Bank	26.11.2025	5,75,96,56,501	5,75,96,56,501	Financial Creditor	5,75,96,56,501	11.32%			-	-	
	Total		51,86,87,98,145	50,86,31,49,154		48,09,25,02,292	100.00%	-	-	1,00,56,48,991	-	